

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P.(CAA)/26(AHM)2021 in C.A.(CAA)12(AHM)2021

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2021**

**Name of the Company:** Kunjal Investments Pvt Ltd  
Voltamp Transformers Ltd

**Section:** 230-232 of the Companies Act, 2013

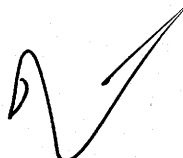
**ORDER**

Learned Senior Counsel Mr. Navin Pahwa appeared for the Petitioner.

Matter stands adjourned for further consideration to 29.06.2021

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 9<sup>th</sup> day of June, 2021

  
**(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)**